HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRR No. 35/2018

Durg Dev Singh ...Petitioner

Through: - Mr. R. K. Jain, Advocate

v/s

State of J&K ...Respondent

Through:- Mr. Ayjaz Lone, Dy. AG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE
ORDER

Learned counsel for the respondent seeks time to go through the

file.

List on 07.07.2020.

(PUNEET GUPTA)
JUDGE

Jammu 12.06.2020 Shammi